

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 22 OF 2019 & IA No. 1483 OF 2018 & IA No. 36 OF 2019**

**Dated: 26th September, 2019**

**Present:**  
**Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : S. Vallinayagam

Counsel for the Respondent(s) : Hemant Singh  
Nishant Kumar  
Soumya Singh for R-2

**ORDER**

Rejoinder, if any, shall be filed by next date of hearing.

List the matter on **21.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK